

**HIGH COURT OF HIMACHAL PRADESH AT SHIMLA-171 001**

**Dated: Shimla, the 6<sup>th</sup> November, 2015.**

**NOTICE**

It is notified for general information of all concerned that Hon'ble High Court of Himachal Pradesh vide notification No.HHC/Admn..6(20)/77-XVIII dated 4<sup>th</sup> November, 2015 has declared 9<sup>th</sup> and 10<sup>th</sup> November, 2015 as non-Court working days for the High Court and in lieu thereof, 21<sup>st</sup> November and 19<sup>th</sup> December, 2015 (Saturdays) shall be the Court working days.

Therefore, the matters listed before the Hon'ble Court(s) on 9<sup>th</sup> and 10<sup>th</sup> November, 2015 shall be taken up on 21<sup>st</sup> November and 19<sup>th</sup> December, 2015 respectively.

  
Registrar (Judicial)

**06.11.2015**